

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

220. C.P.(CAA)/310(MB)2023 C.A.(CAA)/211(MB)2023

IN THE MATTER OF

IAC INTERNATIONAL AUTOMOTIVE INDIAPRIVATE LIMITED

U/s 230-232 of the Companies Act, 2013

Order Delivered on 14.02.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

SHRI. SANJIV DUTT,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Hemant Sethi (PH)

For the RoC: Mr. Gaurav Jaiswal (VC)

ORDER

Heard. **Reserved for Orders.**

Sd/-
SANJIV DUTT
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/